

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/1409/2019
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 61 (1) (b) OF CA, 2013

ORDER

Counsel on Record Mr. A. R. Ramanathan is led by Learned Sr. Counsel Mr. P.H. Arvinth Pandian for the Applicant.

Part heard.

List the matter on **26.03.2021** for final disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs